

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF APRIL-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF DAYS FOR EXECUTION	ACT SECTION
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-764/2023	08.05.2023	M/s. JAIN BEARING & MILL STORE VS. M/s. NEELKANTH & CO.	DIVYA THAREJA AND ANUP KUMAR UPADHYAY	8700523167 & 9654317712	02.04.2025	695	YES	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-3760/2021	28.09.2021	TELPHA SAMARTH PVT. LTD. VS. VAANI EXPORTS LTD.	ADITYA YADAV AND TANYA KATHURIA	9810526442 & 9718823116	03.04.2025	1283	YES	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1471/2022	03.06.2022	SURAJ PRAKASH VS. MUNICIPAL CORPORATION OF DELHI	SWENKA TRIPATHI AND SANJEET KUMAR	9968553197 & 9910020520	04.04.2025	1036	YES	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1498/2023	16.11.2023	SHREE MADHAV QUICKS. RESOLUTION SERVICES PVT. LTD. VS. STATE BANK OF INDIA	S.K. CHATURVEDI AND VIPIN KUMAR	9650411513 & 93100316761	07.04.2025	508	YES	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-399/2024	23.03.2024	PUNJAB BANK VS. NATIONAL DHINGRA	KULDEEP RANA AND MOHIT KUMAR	9910336114 & 9873363025	09.04.2025	382	YES	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1083/2024	30.09.2024	PAWAN BANSAL VS. MUNICIPAL CORPORATION OF DELHI	SWENKA TRIPATHI AND DEVANSH GUPTA	9968553197 & 9717220102	15.04.2025	197	YES	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2464/2022	07.11.2022	UMESH TYAGI VS. MUNICIPAL CORPORATION OF DELHI	AKHIL RANA AND SANJEET MALIK	8750031179 & 9910020520	23.04.2025	898	YES	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2902/2021	21.08.2021	SIR GANGA RAM HOSPITAL VS. VIMAL KUMAR	SUBHASH KUMAR AND PARIKSHIT MAHIPAL	9873250021 & 9871073429	26.04.2025	1344	YES	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-401/2024	26.03.2024	VIPIN KHANDLWAL VS. SHALINI SHUKLA	SHIVALI SHARMA AND AMIT CHAUHAN	9871944372 & 9654012673	30.04.2025	400	YES	Contested			Suit Recovery for
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/1051/2023	19-07-2023	PARVEEN JAIN VS. ANURAG MISHRA	SUNIL KUMAR	8860313311	02-04-2025	623	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/884/2023	31-05-2023	S B ELECTRICAL SWITCHGEAR PVT LTD Vs GURPREET SINGH	ANANT KUMAR HAJELAY	9810134489	04-04-2025	674	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/972/2019	01-07-2019	M/S DURGA FURNITURE HOUSE Vs DELHI URBAN SHELTER IMPROVEMENT BOARD (DUSIB)	KAMAL SETHI	9711747766,	05-04-2025	2105	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/975/2019	01-07-2019	M/S. MOMENTS EXPRO Vs DELHI URBAN SHELTER IMPROVEMENT BOARD (DUSIB)	KAMAL SETHI	9711747766,	05-04-2025	2105	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

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			306	CS (COMM)/	CS (COMM)/455/2024	12-04-2024	SUNIL KUMAR Vs M/S RUDRAM CHAINS	SAMEER DEWAN	9810134864	08-04-2025	361	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/1171/2024	23-10-2024	SALEK CHAND Vs MUNICIPAL CORPORATION OF DELHI	S K SINGH	9811161525	26-04-2025	185	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/1184/2024	25-10-2024	MANOJ KUMAR Vs MUNICIPAL CORPORATION OF DELHI	C P TYAGI	9810231866	29-04-2025	186	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1076/2024	28.09.2024	BHANU VERMA, SOLE PROP. M/S NAMISH BUILDERS VS MCD	SATYENDER KUMAR SINGH	9811161525	01.04.2025	185	YES	DISMISSED	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1017/2024	13.09.2024	AMRIT PAL SINGH VS MCD	SATYENDER KUMAR SINGH	9811161525	03.04.2025	207	YES	DECRREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 655/2024	30.05.2024	PANKAJ WALIA VS ARUN ASWAL	HIMANSHU ANAND	9582544233	05.04.2025	313	YES	DECRREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 261/2024	19.02.2024	NEERAJ NAGPAL, PROP. OF M/S ARJUN ENTERPRISES VS ABHISHEK GARG PROP. OF MS ABHISHEK SUIT	SHAILENDER BABBAR	9810076766	08.04.2025	414	YES	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 94/2024	16.01.2024	M/S PRINCEM ORNAMENTS PVT. LTD VS M/S SKY JEWELS THROUGH PROP. SUMIT JINDAL	VARUN GUPTA	9810476767	26.04.2025	468	YES	DECRREE			
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	OMP(COMM)NO. 179/2022	12.12.2022	RAIL DEVELOPMENT AUTHORITY VS M/S ELDECO INFRASTRUCTURE &	LANDANSHUMAAN SAHNI	8588848769	03.04.2025	843		DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	OMP(COMM)NO. 32/2023	28.02.2023	ELDECO INFRASTRUCTURE AND PROPERTIES LTD VS MINISTRY OF RAILWAYS & ORS	NANDINI	9811264777	03.04.2025	765		DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	OMP(COMM)NO. 12/2023	25.01.2023	S.S ENTERPRISES & ORS. VS MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD.	ATUL KHARBANDA	9811333939	24.05.2025	820		SET ASIDE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THO DELHI	OBJECTION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/95/2024	07-11-2024	RATTAN CHAND Vs HDB FINANCIAL SERVICES PVT LTD	PRANAY NATH JHA	9871353080	01-04-2025	145 DAYS	NO	CONTESTED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION ACT
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/908/2024	22-08-2024	VIPIN KUMAR Vs MUNICIPAL CORPORATION OF DELHI AND ANR	SATYENDRA KUMAR SINGH	9811161525	02-04-2025	223 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

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			306 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/509/2023	21-03-2023	M/S KRBL LIMITED Vs DINESH KUMAR LAHARE AND Anr	SUDARSHAN BANSAL	9810132015	04-04-2025	745 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/315/2024	29-02-2024	S K EDUCATIONS PVT LTD Vs BACHPAN CONVENT SCHOOL	Rohit Vashist	9810189223	04-04-2025	400 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/498/2024	23-04-2024	ANIL KUMAR MUNICIPAL CORPORATION OF DELHI AND ANR	SATYENDRA KUMAR SINGH	9811161525	21-04-2025	368 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			309 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/525/2018	01-12-2018	M/S MAJESTIC BUILDCON PVT LTD Vs BKR CAPITAL PVT LTD	VIPUL MAHESHWARI	9718254472	26-04-2025	2338 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			309 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/1432/2020	05-10-2020	M/S BKR CAPITAL PVT LTD Vs SANJAY GOEL	Rajesh Mahindru	9810194135	26-04-2025	1664 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)-1338/2023	12.10.2023	JATIN GUPTA VS. NEERAJ CHAUHAN	SH. GURMIT SINGH HANS	9810209575	28.04.2025	564 DAYS	YES	CONTESTED	NIL	NIL	NIL
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1372/2023	18.10.2023	VENTURES SUPPLY CHAIN PVT. LTD. VS. THE NEW INDIA ASSURANCE CO. LTD.	SH. NAVEEN GOYAL	9811224831	03.04.2025	533 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	154/2024	25.01.2024	SHISHPAL VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	03.04.2025	434 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1063/2024	25.09.2024	BHANU VERMA VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	16.04.2025	203 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	OMP (COMM)	9/2025	19.03.2025	NALINI GUPTA VS. IDFC BANK LTD.	SH. NEERAJ KUMAR JHA	8825276304	17.04.2025	29 DAYS	YES	Contested	NA	NA	PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT
			410	OMP (COMM)	102/2024	30.11.2024	UNION OF INDIA VS. M/S. ENKAY ENTERPRISES	SH. ASHISH KR. SHARMA	9313471929	24.04.2025	145 DAYS	YES	Contested	NA	NA	PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT
			410	CS (COMM)	1297/2024	26.11.2024	SONU BHATIA VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	30.04.2025	155 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY

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			410	CS (COMM)	1296/2024	26.11.2024	SONU BHATIA VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	30.04.2025	155 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1080/2023	22.07.2023	M/S DINESH SANITARY STORE VS CONTRACTS PVT. LTD.	ANUJ GUPTA BP	9999936866	19.04.2025	637	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	1333/2022	27.05.2022	GOBIND RAM GUPTA VS NITIN DHANDARIA	NAVEEN JAIN	9711793507	26.04.2025	1062	NA	CONTESTED	NA	NA	RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308EXTENSION BLOCK THC	RECOVERY	Cs895/23	02.06.2023	M/S MEGHA SINGHAL VS CENTRAL BANK OF INDIA	NA	NA	03.04.2025	671	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-1038/23	18.07.2023	M/S DURGA TRADING VS M/S PCL ENTERPRISES	NA	NA	07.04.2025	629	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-474/24	19.04.2024	KAMAL GUPTA VS MCD	NA	NA	08.04.2025	354	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-928/21	16.03.2021	KARSHNI SALES VS GURUTECH PROJECT	NA	NA	09.04.2025	1485	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (COMM)-134/23	31.07.2023	LIBRA ASSOCIATES VS DABUR INDIA	NA	NA	15.04.2025	624	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
			308EXTENSION BLOCK THC	RECOVERY	CS-1623/23	21.12.2023	JASWINDER SINGH BHATIA VS KANWAR ENTERPRISES	NA	NA	19.04.2025	485	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-907/24	21.08.2024	RITEESH VERMA VS RED PRINTES PVT LTD	NA	NA	19.04.2025	241	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS-423/24	03.04.2024	JOIN PACK MACHINES PVT LTD VS M/S BALKRISHNA PAPER MILL LTD	NA	NA	22.04.2025	384	NO	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTIONCS BLOCK		CS (COMM)/27/2024	04-01-2024	Suresh Tripathi Vs Abs Engineering Works	SATYENDRA SHARMA	9818384002, 9873814002	01-04-2025	14		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK		CS (COMM)/678/2024	03-06-2024	Mr Sanjay Gupta Vs Municipal Corporation Of Delhi	Anurag Kaushik	9999334547	01-04-2025	12		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK		CS (COMM)/379/2024	18-03-2024	M/s Sun Micro Invit Pvt Ltd Through Its Ar Vs M/s Sumeru Verde Technologies Pvt Ltd Through Its Md/ Ar	YASHPREET SINGH SAINI	9911998109	02-04-2025	14		CONTESTED			

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10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/487/2024	22-04-2024	Kartikay Impex Private Limited Vs Enkay Foam Private Limited	ANKUR SINGHAL	98-11-126091	04-04-2025	13		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/1156/2023	11-08-2023	AGGARWAL BROTHER Vs RADHIKA JEWELERS	RISHABH JAIN	9953246669	19-04-2025	22		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/121/2020	15-01-2020	JATIN MAHESHWARI VS AL IMPEX AND ORS.	RAMA ASSOCIATES	9810094557	07-04-2025	6					
			307	Civil	CS (COMM)/1565/2020	26/10/20	CBS PUBLISHERS AND DISTRIBUTORS PV LTD. Vs. USHA RANI AND ANR.	YOGENDER GAUTAM		25/04/25	1642	YES	CONTESTED	25-04-2025	0	
			307	Civil	CS (COMM)/1809/2019	08/03/19	DAYANAND ANGLO-VEDIC AND ORS. Vs. DAV NAGESHWAR PUBLIC SCHOOL	VIVEK SRIVASTAVA		09/04/25	2224	YES	CONTESTED	--	--	
			307	Civil	CS (COMM)/372/2023	28/02/23	M/S B.R AGROTECH LIMITED Vs. BACCHUS ENTERPRISES LIMITED	VIKRANT	9999980081	29/04/25	791	YES	CONTESTED	29-04-2025	0	

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/735/2024	05.07.2024	RISHI MAHENDRU Vs M/s A N TEXTILE	Ayush Sharma		01.04.2025	270	-	Contested	-	-	Section 37 Recovery of Money
			COURT ROOM 310	CS (COMM)	CS (COMM)/3451/2021	18.09.2021	ADVANCE EPC CONTRACTS PVT LTD Vs PROLITE AUTOGLO LIMITED	Rakesh Kumar		03.04.2025	1293	-	Contested	-	-	Recovery of Money--2(1)(c)(ii)
			COURT ROOM 310	CS (COMM)	CS (COMM)/871/2024	09.08.2024	M/s CAPITAL PLASTIC HOUSE Vs M/s HINDSTONE INDUSTRIES	Krishna Kumar Singh		05.04.2025	239	-	Contested	-	-	Suits for recovery and Damages--151
			COURT ROOM 310	CS (COMM)	CS (COMM)/620/2020	14.02.2020	KAMAL ADAK Vs SANDEEP JAIN AND ORS	Preeti Srivastava		15.04.2025	1887	-	Contested	-	-	Recovery of Money--RECOVERY
			COURT ROOM 310	CS (COMM)	CS (COMM)/5/2022	03.01.2022	SANJEELA FASHIONS PVT LTD. Vs TARUNA BANSAL, PROP. OF M/S TARUNA TEXTILES	Shailendra Garg		21.04.2025	1204	-	Contested	-	-	Recovery of Money--2(1)(c)
			COURT ROOM 310	CS (COMM)	CS (COMM)/1628/2023	21.12.2023	Amir Chand Jain Prop Off Roop Chand Amir Chand Jain Vs M/s Rajdeep Paper House And Anr	Himanshu Verma		22.04.2025	488	-	Contested	-	-	Recovery of Money--2(1)(C)
			COURT ROOM 310	CS (COMM)	CS (COMM)/1921/2021	22.06.2021	M/S VIMAL ELECTRICALS PVT LTD Vs RAJNISH RANJAN	Ranjan Doshi		30.04.2025	1408	-	Contested	-	-	Recovery of Money--2(1)(C)(i)
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	2040/2022	25-08-2022	M/S BASHESHAR LAL AMIT KUMAR Vs VIKAS JAIN			04-04-2025	953		DISMISSED			
			401	Misc DJ	89/2025	04-02-2025	SURENDER VERMA Vs MUNICIPAL CORPORATION OF DELHI AND ORS	SATYENDRA KUMAR SINGH	9811161525	07-04-2025	62		DISMISSED			
			401	CS (COMM)	358/2021	29-01-2021	LAXMI REMOTE INDIA PVT LTD Vs HYDERABAD CABLE DIGITAL SERVICES PVT LTD AND ORS	MANISH BATRA	9811217780	28-04-2025	1550		DECREE			
			401	CS DJ	6078/2018	13/09/18	PLAZA ELECTRICAL PRODUCTS PVT LTD Vs UDAY KUMAR ROY	ABHAY SAHAJ	9971067110	28.04.2025	2419		DECREE			
			401	CS (COMM)	1640/2023	23/12/23	Narinder Singh Vs Baljeet Singh Arora	SHOURYA UPPAL	8285614615	29-04-2025	493		DECREE			
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS(COMM)	976/2023	01.07.2023	RAJESH AGARWAL VS PRINCE BHARTI	ANIL KUMAR HAJELAY	9810134489	04.04.2025	643	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	76/2023	14.12.2023	PRINCE BHARTI VS RAJESH AGARWAL	CHARAN JEET SINGH	9540197757	04.04.2025	475	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	2556/2022	25.11.2022	CANADIAN SPECIALITY VINYL VS RATIONAL BUSINESS CORP.	SHUBHAM MAHAJAN	9810166390	17.04.2025	874	NA	CONTESTED	NA	NA	RECOVERY

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			302	CS(COMM)	1256/2024	16.11.2024	NEERAJ AGGARWAL VS MCD	PANKAJ KOTRA	9811070396	25.04.2025	160	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	1240/2024	28.04.2025	M/S AGGARWAL ASSOCIATES VS MCD	PANKAJ KOTRA	9811070396	28.04.2025	167	NA	CONTESTED	NA	NA	RECOVERY
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST			CS (COMM)/346/2020	24-11-2020	JAI DURGA TRADERS P. LTD. Vs BEENU WIG			28-04-2025		Yes	contested			
					CS (COMM)/407/2022	28-05-2022	UNION BANK OF INDIA Vs AKANSHA SHG AND ORS			24-04-2025		Yes	contested			
					CS (COMM)/872/2022	04-11-2022	M/S VISTA COATS THROUGH ITS PROPRIETOR VARUN MANOCHA Vs M/S SIYARAM COMPRINTS			08-04-2025		Yes	contested			
					CS (COMM)/642/2023	31-08-2023	MILAKRAJ SINGH LAKRA Vs UNITED INDIA INSURANCE CO. LTD.			04-04-2025		Yes	contested			
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS (COMM)/325/2019	14-08-2019	SANTOSH AGGARWAL VS SAMEER WHIG	NITIN NAYYAR	8171444449	29-04-2025	2085 days	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/393/2022	27-05-2022	CANARA BANK Vs SH. SIMARPRIT SINGH THROUGH LEGAL HEIR SMT HARMEEN KAUR	SUSHIL KUMAR RAI	9717568635	16-04-2025	1055 days	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/786/2022	01-10-2022	M/S NUEVE ENTERPRISES PVT LTD Vs MS USHA ARORA	Dheeraj kumar pandey	9999001427	26-04-2025	938 days	yes	CONTESTED	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/106/2023	30/01/23	HARSH SIKKA Vs DAVINDER SINGH			25/04/25	816		DECREE			
					CS (COMM)/243/2023	10/03/23	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH Vs SH AVINASH RAI			01/04/25	753		DECREE			
					CS (COMM)/299/2023	29/03/23	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH Vs SH AVINASH RAI			01/04/25	734		DECREE			
					CS (COMM)/366/2023	02/05/23	CANARA BANK Vs M/S DESTINY FOOTWEAR			02/04/25	701		DECREE			
					CS (COMM)/690/2023	19/09/23	ABDULLAH EBRAHIM ALI ALI AL FEDAWY Vs VINYL TUBES PVT. LTD.			07/04/25	566		DECREE			
					CS (COMM)/732/2023	06/10/23	INDIAN OVERSEAS BANK Vs DEEPAK SHARMA			01/04/25	543		DECREE			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED OR SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
					CS (COMM)/867/2023	23/11/23	Tv Today Network Limited Vs Enormous Sports			21/04/25	515		DISMISSED MERITS	ON		
						03/03/25	GOPAL BHATIA Vs CAMPUS ACTIVEWEAR LIMITED FORMERLY M S CAMPUS ACTIVEWEAR PVT LTD THOURGH ITS			23/04/25	51		DISMISSED MERITS	ON		
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		MISC DJ	MISC DJ 02/2025	03.01.2025	M/S JASWANT GARMENTS V/S SHIVENDER SINGH BEDI	JASKIRAT SINGH BAWA	9654647322	26.04.2025	6	NA	ALOOVED	Nil	Nil	
				OMP(COMM)	OMP(COMM) 26/21	13.09.2021	NDMC V/S CONCRETE INDIA	KUNAL MIMANI	7042492840	23.04.2025	1603	NA	DISMISSED	Nil	Nil	
				OMP(COMM)	OMP(COMM) 10/21	17.02.2021	CONCRETE INDIA V/S NDMC	MONICA SHARMA	921269527	23.04.2025	1843	NA	DISMISSED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/848/2022	22-10-2022	ABHISHEK GARG SOLE PROPRIETOR OF M/S ALLURA INTERNATIONAL Vs MOHD SALMAN SOLE			23-04-2025						
				CS (COMM)	CS (COMM)/90/2024	30-01-2024	Mukesh Kumar Swami Vs M/s Woodtech Interiors Through Its Partners			25-04-2025						
				CS (COMM)	CS (COMM)/814/2022	11-10-2022	CANARA BANK Vs M/S GYAN ENTERPRISES			30-04-2025						
				CS (COMM)	CS (COMM)/66/2023	17-01-2023	CANARA BANK Vs M/S A G TRADERS			30-04-2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/527/2019	CS (COMM)/527/2019	01/11/19	BANK OF MAHARASHTRA Vs VISHNU DUTTA AND ORS.			05/04/25			DISMISSED			
				CS (COMM)/407/2020	CS (COMM)/407/2020	18/12/20	M/S ACCESSORIES POINT Vs M/S ERD TECHNOLOGIES PVT LTD AND ORS			03/04/25			DISMISSED			
				CS (COMM)/813/2023	CS (COMM)/813/2023	30/10/23	M/S JAI SHIV STEEL CO. Vs M/S SHYAM AGRO INDUSTRIES			09/04/25			DISMISSED			
				CS (COMM)/351/2024	CS (COMM)/351/2024	22/04/24	Auriga Research Private Limited Vs Aishwarya Healthcare			16/04/25			DECREE			
				CS (COMM)/544/2024	CS (COMM)/544/2024	02/07/24	Bharat Bhushan Wadhwa Vs Alive Knits And Prints Through Its Partner			21/04/25			DECREE			
				CS (COMM)/608/2024	CS (COMM)/608/2024	19/07/24	Curatenie Techno Solutions India Pvt. Ltd. Vs Htl Aircon Pvt. Ltd. Company			23/04/25			DISMISSED			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE MOBILE NUMBER	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTEION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT OF DAYSSECTION
				CS (COMM)/843/2024	CS (COMM)/843/2024	28/09/24	Aqualite Industries Private Limited Vs NASIM AHMAD (PROPRIETOR OF SAAIM ENTERPRISES)			24/04/25			DECREE			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	OMP (COMM)	242/2019	23.12.2019	NDMC VS. RAJ BUILDER	MAHIPAL SINGH RAJPOOT	9212126925	02.04.2025	1927	NO	DISMISSED	Nil	Nil	U/S 34
				CS (COMM)	139/2022	07.02.2022	EATBUD FOOD PRIVATE LIMITEE VS. M/S AGGARWAL SANITARY	HEMANT GOEL	9818378180	22.04.2025	1170	YES	DISMISSED	Nil	Nil	RECOVERY
				CS (COMM)	92/2023	03.02.2023	UNION OF INDIA VS. KANHA BOOK DEPO ANAND GIFT ITEMS THROUGH PROPRIETOR NAMEDLY ASHISH KUMAR	UZAIR ELAHI	9953045052	26.04.2025	813	YES	DECREED	Nil	Nil	RECOVERY
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	863 / 2022	22.10.2022	M/S ARIHANT GRANIT MARMO PVT. LTD. VS. RAWL M/S. TDI INFRACORP INDIA LTD.	MR. MUKUL	9899000289	01.04.2025	893	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	194 / 2021	07.06.2021	L'OREAL INDIA PVT. LTD. VS. VIKASH JAIN	MR. KAMAL NARESH	9996605966	07.04.2025	1401	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	190 / 2024	05.09.2024	RAJESH BHALEKAR VS. LALIT KUMAR	MS. NIKITA CHAUHAN	NOT PROVIDED	23.04.2025	231	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	96 / 2023	19.07.2023	M/S GARG BUILDERS VS. SH. RAHUL MALHOTRA	SH. RAHUL MALHOTRA	9899218215	26.04.2025	648	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				CS (COMM.)	998 / 2022	05.07.2019	LUXUTICA GROUP S.p.A VS. FAZAD AHMED SYED	MR. KAMAL NARESH	9996605966	29.04.2025	2126	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/72/2023	12/05/2023	ASHOK KUMAR Vs DELHI METRO RAIL CORPORATION LIMITED AND ANR.	KISHAN DUTTA SHARMA	9811137136	02/04/2025	691	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/35/2020	02/03/2020	H R DHANKAR Vs NEW DELHI MUNICIPAL COUNCIL	AVINASH KUMAR TRIVEDI	9871441764	16/04/2025	1871	NO	DISPOSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
				SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM.)/51/2025	26/03/2025	CR CATERING CO Vs Indian Railway Catering And Tourism Corporation	Shobhit Trehan	Not available	17/04/2025	22	NO	DISPOSED	Nil	Nil	SECTION 9 OF ARBITRATION & CONCILIATION ACT
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/186/2024	02/09/2024	Amit Guglani Vs L and T Housing Finance	Manohar Lal	9810510145	19/04/2025	229	NO	DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/103/2024	01/02/2024	Ns Industries Vs Jpc Through Its Partners	Amandeep Mehra	9667798205	21/04/2025	445	YES	PLAINT RETURNED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS/78/2021	04/02/2021	CHAUHAAN SPECES LLP Vs JAGDEEP	VINEET KUMAR	9717381382	25/04/2025	1541	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY

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				SUIT FOR RECOVERY	CS (COMM.)/177/2022	16/02/2022	IHT MEDIA LTD Vs SURAJ MUKHI SHARMA	PUNEET BAJAJ 9711166242	26/04/2025	1165	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/719/2022	23/08/2022	PANNU CAR RENTAL PVT LTD Vs UNITED INDIA SINGH RANA INSURANCE CO., LTD.	DIGVIJAY 8447688551	30/04/2025	981	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS DJ/532/2018	24-5-18	M/S TELEXCELL INFORMATION SYSTEMS LTD. Vs M/S SWADHS IMPORT AND EXPORT PVT. LTD.	Sh. Azad Hussain 9643349576	02-04-25	2505	NO	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/346/2023	6-6-23	AXIS BANK LTD Vs MAMTA GIRI	Ms. Sunanda 9810072439	02-04-25	666	YES	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/571/2022	1-10-22	BIMAL KUMAR JAIN Vs BIOLYTICS RESEARCH AND INNOVATIONS PRIVATE LIMITED	Sh. Anand Bhushan 9312401165	03-04-25	915	YES	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/212/2024	27-4-24	Kamlesh Aggarwal Vs Sureka Public Charity Trust	Sh. Surender Gupta 9811196644	03-04-25	341	YES	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/93/2025	19-2-25	SUREKA PUBLIC CHARITY TRUST Vs KAMLESH AGGARWAL	Ms. Ridhi Kapoor 8226854834	03-04-25	43	NO	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/148/2019	24-4-19	RAJ KUMAR DHINGRA Vs ROYALTY HOTELS PVT. LTD. AND ORS.	Sh. Mayank Sharma 9311399002	28-04-25	2196	NO	DECREED	NA	NA	Suit Recovery for
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM) 7/2020	08.01.2020	M/S PLANET ADVERTISING PVT LTD Vs M/S ROYAL GOLF LINK PROJECT PVT LTD AND ANR	KUNAL KALRA 815438795	02.04.2025	1911	YES	CONTESTED	NOT FILED	NOT APPLICABLE	CENTRAL SALES TAX ACT
			6, New Court Block-I	Commercial	CS(COMM) 183/2020	17.07.2020	SAURABH MEDICAL PUBLISHERS Vs ACADEMIST TARGET MDS PVT LTD GAURAV ANAND MOHIT GAUTAM	RATAKSHI SARWARIYA 999957000	07.04.2025	1724	YES	CONTESTED	NOT FILED	NOT APPLICABLE	PERMANENT INJUNCTION
			6, New Court Block-I	Commercial	OMP (COMM)/72/2021	44523	M/S BMP METALS PRIVATE LIMITED Vs M/S KOTAK MAHINDRA BANK LTD	SHOBHIT JAIN 7838828292	45776	1253	N/A	ALLOWED	NOT FILED	NOT APPLICABLE	SECTION 34
			6, New Court Block-I	Commercial	CS(COMM) 65/2022	44237	FARID KHAN VS SUNNY CHADHA	EKRAM ALI ANSARI 99997000	45771	1534	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
25	SH. SANDEEP YADAV	SOUTH													
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 256/2024	20.05.2024	CANARA BANK VS REKHA KANT	MR. NILENDU VATSYAYAN 9999050853	29.04.2025	344	YES	CONTESTED	NIL	NIL	SUIT FOR RECOVERY

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP/COM/3/2025	17-1-25	FITJILIMITED & ORS. VS. AMIT SAHA	SH. MOHIT GUPTA	9312833620	23-04-25	96	-	Arbitration U/s 34	-	365	Section-34
			40, New Court Block-II	Commercial	CS/COMM/519/2023	12-9-23	DELHI ACADEMY OF MEDICAL SCIENCE VS DR. JASWANT SINGH YADAV	SH. CHETAN ROY	1146541551	29-04-25	595	-	COMMERCIAL CIVIL SUIT	-	365	SUIT FOR PERMANENT INJUNCTION
			40, New Court Block-II	Commercial	CS/COMM/452/2023	31-7-23	M/S RISHI PACKAGING VS M/S ACRO TECH INFRASTRUCTURE P. LTD.	ANUJ SOLANKI	8486057784	23-04-25	632	YES	COMMERCIAL CIVIL SUIT	-	365	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS (COMM)	134/2023	10-02-2023	M/S RAMACIVIL CONSTRUCTION LTD. Vs NBCC INDIA LIMITED	Avinash Trivedi & Paragat Pandey	9871441764 9910800560	28-04-2025	808	--	DECREED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	CS (COMM)/297/2023	28/03/23	M/S BALAJI SALES Vs HERSHEYS INDIA PRIVATE LIMITED	ANKIT KUMAR	N/A	03/04/25	737	YES	DISMISSED	-	-	NIL	
				OMP (COMM.)/104/2023	16/11/23	Newton Engineering And Chemicals Limited Vs Indian Oil Corporation Limited	AKASH NAGAR	N/A	05/04/25	506	YES	DISMISSED	-	-		
				CS (COMM)/12/2024	06/01/24	SUNCARE FORMULATION S PVT. LTD. Vs OREO HEALTHCARE	ANKIT GUPTA	N/A	15/04/25	465	YES	DECREED	-	-		
				CS (COMM)/933/2022	09/09/22	M/S SHADES Vs M/S DIMPLE CREATIONS PVT LTD AND ANR	MURARI LAL SHARMA	N/A	19/04/25	953	YES	DECREED	-	-		
				CS (COMM)/556/2021	29/11/21	M/S D NAGPAL FIANNCE AND LEASING CO PVT LTD Vs ANIL KUMAR SHARMA	PRASHANT SINGH	N/A	21/04/25	1239	YES	DECREED	-	-		
				CS (COMM)/2933/2024	31/07/24	ACE ENGERY SOLUTION Vs Prabha Infrastructure Pvt Ltd	TRIBHUVN	N/A	22/04/25	265	YES	DECREED	-	-		
				CS (COMM)/975/2022	28/09/22	VIBHA RAVEE Vs M/S BULAWA INTERNATIONAL ACADEMY LLP	N/A	N/A	22/04/25	937	YES	DECREED	-	-		
				CS (COMM)/672/2022	14/07/22	INDIAN OVERSEAS BANK Vs ASHA RANI	MUNISH CHANDRA	N/A	25/04/25	1016	YES	DECREED	-	-		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION
				CS (COMM)/623/2021	17/12/21	UNION BANK OF INDIA Vs M/S VAISHNAO TRADING CO. THR. PROP. MR. PRASHANT	VIKRAM KAUL	N/A	25/04/25	1225	YES	DECREED	-	-	-	
				CS (COMM)/812/2022	18/08/22	GOFREY PHILIPS INDIA LIMITED Vs RURDA VETNURES PRIVATE LIMITED	MOHD. SAZID REYAZ	N/A	29/04/25	985	YES	DECREED	-	-	-	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM) 364/2024	15/05/25	INDOSPIRIT MARKETING PRIVATE LIMITED Vs SARTAJ HOTELS AND APARTMENTS VILLAS LIMITED	KARAN GUPTA	9729202222	15/04/25	30	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/297/2024	20/04/24	KEDAR NATH DEVENDER KUMAR SHARMA Vs SAHEJUBAN		9999334034	25/04/25	370	YES	Contested	--	--	
				COMERCIAL SUIT	CS (COMM)/3613/2024	21/08/24	DEVENDER KUMAR SHARMA Vs KEDARNATH	TEJ NARAIN	9911138799	25/04/25	247	YES	Contested	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM 37/2023	07/01/23	ADO INDIA PVT LTD Vs. SH. DHEERAJ ASHIANA HOMES PVT LTD	SH. KUMAR GARG	9540043105	30/04/25	844	--	--	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/1145/2022	24-11-2022	M/S VALUE 360 COMMUNICATION PVT. LTD. Vs M/S OSSIFY INDUSTRIES PVT. LTD.	VISHAL KUMAR	9899040409	07-04-2025	865	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/374/2024	17-05-2024	HARBHAJAN BAGGA Vs M/S. SHIV ASSOCIATES	GOVIND RISHI	818040003,	04-04-2025	322	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/934/2023	09-10-2023	M/S ANALCO INDIA PVT. LTD. Vs M/S PROJTECH ENGINEERING PVT. LTD.	REENA DHAWAN	--	30-04-2025	569	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/2849/2024	05-07-2024	M/s Convergia Digital Education Pvt Ltd through its authorised representative Mr. Gurudutt Sharma Vs. Mr Girija	RAJESH KUMAR	9810195013	30-04-2025	299	YES	Contested	--	--	
				COMMERCIAL CASE	NIL	NIL	NIL	NIL	NIL	NIL	NIL	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/282/2019	13-09-2019	M/S IAL LOGISTICS INDIA PVT LTD Vs METALLIDE CHEMICAL INDUSTRIES INDIA PVT LTD AND ORS.	Sidhartha Yadav	9811087543,	16-04-2025	2042	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS DJ/809/2019	16-09-2019	M/S S.S. INDUSTRIES Vs M/S BISCUIT BASKET PVT LTD	AARZOO ANEJA	95401 29000	08-04-2025	2031	YES	CONTESTED	---	---	

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				COMMERCIAL CASE	OMP (COMM.)/84/2024	10-12-2024	M/S PINKCITY LOGISTICS LTD. Vs M/S CONTAINER CORPORATION OF INDIA LTD. (CONCOR)	Mohit Paul	9651997182	15-04-2025	126	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/31/2024	18-01-2024	Sh. Subir Bajaj Vs Aurum Automobiles Pvt Ltd	AJAY KUMAR CHOPRA	9811104015	28-04-2025	466	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(COMM)	212/24	22.03.2024	JAMMU AND KASHMIR BANK V/S SYED MASOOD ATHAR	UZMA ASHRAF	9953202352	01.04.2025	375	--	DECREED	--	--	
				CS(COMM)	351/23	11.04.2023	BHUSHAN DEALMARKS V/S RAMJEE SINGH	SHAKEEL SARWAR	8750618722	09.04.2025	729	--	DECREED	--	--	
				OMP(COMM)	15/22	07.04.2022	TRACKER TECHNOLOGIES V/S TELECOMMUNICATION	TUSHAR V/STHAREJA	9899324444	24.04.2025	113		REJECTED		--	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	790/2023	25.08.2023	M/s Syndicate Colth House Pvt. Vs. M/s Bohra Industries Resource Pvt. Ltd.	Sunil Dutt	9811168148	02.04.2025	586	NO	DECREED	NO	NO	
				CS COMM	38/2021	18.01.2021	Garima Showbiz Pvt. Ltd. Vs. Amrita Chhachhi	Mansih Kaushik	9818218885	05.04.2025	1538	NO	DECREED	NO	NO	
				CS COMM	622/2022	10.06.2022	Punjab National Bank Vs. M/s Prarentools Pvt. Ltd.	Vikram Gola	9811244209	08.04.2025	1033	NO	DECREED	NO	NO	
				CS COMM	3813/2024	25.10.2024	Sunder Kukreja Vs. M/s Delhi Mega Mart	Pinaki Ranjan Chatterji	9810322985	09.04.2025	166	NO	DECREED	NO	NO	
				CS COMM	3868/2024	25.10.2024	Sunder Kukreja Vs. M/s Delhi Mega Mart	Pinaki Ranjan Chatterji	9810322985	09.04.2025	166	NO	DECREED	NO	NO	
				CS COMM	143/2024	05.03.2024	Raj Creation Vs. M/s AMR Webshop India Pvt. Ltd	Rahul Singh	9873082824	16.04.2025	407	NO	DECREED	NO	NO	
				CS COMM	48/2022	06.01.2022	DSV Air and Sea Pvt. Ltd. Vs. M/s Innomod India Pvt. Ltd.	Abhay Raj Verma	9811404819	30.04.2025	1210	NO	DECREED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	321/2024	22-10-2024	PUNJAB NATIONAL BANK VS. AMIR HAMZAH VS. ARTI PRASAD	SUNIT CHAUDHARY	-	26-04-2025	184	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	342/2024	14-11-2024	PAWAN KUMAR AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA VS. AMITI KUMAR	-	28-04-2025	164	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	188/2024	01-07-2024	ESPAN INFRASTRUCTURE LTD. VS. ADVANCED METERING TECHNOLOGY LTD.	DEEPAK KUMAR SRIVASTAVA VS. SHASHI RANJAN	-	19-04-2025	288	YES	CONTESTED	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	VSADVOCATE SHARMA VS. SANJEEV PANDA	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFFOR EXECUTI ON OF	ACT DAYSSECTION
			209	RECOVERY	86/2023	03-03-2023	SWATI HANDA VS.ARYANN CHEM TRADING PVT. LTD.	VS.PRADEEP SHARMA VS. SANJEEV PANDA	-	19-04-2025	776	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	365/2023	23-09-2023	SAANJH CREATE YOURLALIT KUMAR WORLD VS. NVMAURYA VS. MULTISTORE	VS.BHOJ RAJ		15-04-2025	567	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	355/2023	16-09-2023	M/S WILSON BHATI VS. THE COMMISSIONER OF MCD & ANR.	VS.AMBREEN VS. VIJAY TYAGI		30-04-2025	589	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	18/2023	19-12-2023	UNION OF INDIA VS. VINOD KUMAR	VS.ANKIT GUPTA VS. SHIVAM JASRA		30-04-2025	496	NO	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST														
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	69/2024	02.07.2024	S KUMAR GLASS TRADING COMPANY VS M K GLASS AND ALUMINUM WORKS AND ANR	VSRAJENDER PRASAD	9868584163	02.04.2025	274	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	56/2024	09.05.2024	UNION BANK OF INDIA VS. ARCHANA JHA	VSRAVI KUMAR	9911118926	03.04.2025	329	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	63/2024	01.06.2024	NEERAJ PATTNAIK PROPRIETOR OF M/SEAGLE NETRA VS VISHAL JAIN	VSNAVIT-LE-SEAGLE	9818060363	09-04-2025	312	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	4/2023	09.01.2023	VIJAY KUMAR VS MEGA MART PVT LTD	VSXRAJ ASSOCIATES	89818939888	19.04.2025	831	-	CONTESTED	No Execution filed till date	-	
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 452/24	29-08-2024	PANKAJ SACHDEVA Vs DEEPAK GOYAL	VSSIDHANTH DHINGRA	9650677902	09.04.2025	223	YES	DECREED	NO	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMMO 75/24	27/01/2024	K K Mittal Vs Rajiv Sharma	Dinesh Kumar	9811215075	29.04.2025	458	YES	DISMISSED	NO	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/411/2023	18-08-2023	ROBOTECH PVT LTD Vs FR AGNEL SCHOOL	VSMAHINDRA SINGH SHARMA	9818140979	28-04-2025	974	Yes	DISMISSED	Execution not filed	nil	

[illegible]

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED OR SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
47	SH. PANKAJ GUPTA, JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 18/2024	09.01.2024	PRIYANSHU KUMAR VS RAJ BUDHRAJA, SHWETA BAKSHI	AANCHAL	9654554644, 9811568328	04.04.2025	451	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 13/2024	18.01.2024	BHAGWAN SISHODIA VS SINGH ANMOL BHASIN	SHRESHTH, MOHIT CHAWLA	9871206484, 9818189667	19.04.2025	467	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	OMP COMM. 5/2025	06.03.2025	JAMIL AHMAD PAWAN KUMAR VS SUDHIR KUMAR, RAM		9899409082, 9810750151	25.04.2025	50	NO	DISMISSED	NIL	NIL	SECTION 34
			603	Commercial Suit	CS COMM. 21/2024	10.01.2024	M/S PRIUYANSHI VS MR. SHANU	VIVEK KATARIA , J.P. GUPTA	9999137818, 9868597298	28.04.2025	474	YES	DISMISSED	NIL	NIL	RECOVERY SUIT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTEION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER ACT FOR EXECUTI ON OF	SECTION
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/74/2023	13-02-2023	SATYA PARKASH ANDSH BROTHERS PRIVATE LIMITED THROUGH ITS DIRECTOR MUNICIPAL Vs	Sh. Aseem Malhotra	8750052500	02-04-2025	779	Decreed	NA	NA	Commercial Recovery Suit	
			613	Commercial Suit	CS (COMM)/150/2024	12-03-2024	Sukhmani Realty LLP Vs Kuldeep Singh	Sh. Sumit Sarna	9899408055	29-04-2025	413	Dismissed	NA	NA	Commercial Recovery Suit	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 21/2021	18.01.2021	INTERCONTINENTAL CONSULTANS AND TECHNOCRATS PVT. LTD., THROUGH PRANAV SHARMA, DY. HOD Vs	MR. TENZEN TASHI NEGI	6230099000	19.04.2025	1580 DAYS	NA	DISMISSED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM)/ 514/2024	15.10.2024	State Bank Of India Vs MR NITIN ARYA	MR. A K ROUT	9999132159	28.04.2025	148 DAYS	NIL	DECREED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM)/ 369/2024	19.07.2024	Amit Joon Vs Karpagam Acedemy Of Higher Education	MR. DEEPAK KUMAR	8588853487	30.04.2025	195 DAYS		DECREED			
			614	MISC	MISC DJ ADJ 4101/2024	23.04.2025	Iqubx Pvt ltd Vs One Culture Pvt Ltd	MR. SUNNY VAISHISHT	7023061156	23.04.2025	285 DAYS		DISMISSED			
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS (COMM)	264/2023	27.05.2023	AXIS BANK LTD. VS KEWAL KHARBANDA	ANUPAM SINGH		21.04.2025	695 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS (COMM)	293/2023	08.06.2023	MR. DEEPAK TREHAN Vs AJIT SINGH	VARUN SIKKA		23.04.2025	685 DAYS	YES	CONTESTED DISMISSED	-	-	-
			509	CS (COMM)	442/2023	20.09.2023	LAMBA FLOORING PVT LTD Vs TECHNO SOLUTIONS	ASHISH VERMA		30.04.2025	588 DAYS	YES	CONTESTED DECREED	-	-	-